

Revision of bank rates of interest

1397. SHRIMATI SAROJ KHA-
PARDE : Will the Minister of
FINANCE be pleased to state :

(a) whether it is a fact that the Federation of India Chambers of Commerce and Industry has urged Government to lower the bank rates of interest to stimulate investments ;

(b) if so, what is the reaction of Government in this regard ; and

(c) what is the estimated requirements of investment in private and public sector separately during the remaining Sixth Plan Period ?

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE) : (a)
Yes, Sir.

(b) Various measures including realignment of interest rate structure are kept under continual review as an integral part of the monetary policy. The study submitted by F.I.C.C.I. on this subject and its recommendations will also be kept in view for appropriate decisions as and when considered necessary.

(c) The Sixth Five Year Plan envisaged an investment of Rs. 84,000 crores in the public sector and Rs. 74,710 crores in the private sector at 1979-80 prices. Information on investments made during 1980-81 and 1981-82 at 1979-80 prices is available only in respect of public sector and is estimated at Rs. 23,555 crores.

Raising the ceiling of income for entitlement of dependents under LTC

@1398. SHRI SYED AHMAD
HASHMI : Will the Minister of
FINANCE be pleased to state :

SPreviously Unstarred Question 915
transferred from the 14th October, 19823

(a) whether it is a fact that at present parents whose income is below Rs. 250 P. M. are treated as dependents for the purpose of LTC educational and other similar facilities admissible to a Government servant ;

(b) whether it is also a fact that even Class IV employees on their retirement draw more than Rs. 250 P. M. as pension including relief and those retired employees become ineligible for more benefits for not being dependents while private individuals doing business etc. and by way of concealing their income become dependents for the purpose of availing of these facilities ; and

(c) if so, whether in view of the D.A. increase Government propose to raise this ceiling of Rs. 250 P.M. so as to extend all benefits to retired Government servants ?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
PATTABHI RAMA RAO) :

(a) While in the case of travelling allowance, leave travel concession and house rent allowance ceiling of income in respect of dependents of Government employees is Rs. 250 per month, in the case of Medical Attendance Rules and Central Government Health Service Rules the limit is Rs. 350 P. M.

(b) Persons drawing pension including relief of more than Rs. 250 P. M. are ineligible for any concession as dependents, except for medical care as explained.

(c) No such proposal is under consideration of Government.